

The Minister of Defence (Shri Krishna Menon): (a) Yes, Sir.

(b) Based on the data published by the Forest Research Institute and our own experience, it has been found that Kiln-seasoned mango and Salai wood can be used as substitutes for Teak in the manufacture of ammunition boxes. The use of Kiln-seasoned mango and salai (Sapwood only) for manufacture of ammunition packages was approved as early as 1951.

(c) Teak is one of the approved varieties, but the actual species of wood used in the manufacture of ammunition boxes depends upon the supply position from time to time. Supplies of Kiln-seasoned mango wood have materialised in plenty but this is not so in the case of Kiln-seasoned Salai.

Timber Treating Plants

364. Shri P. K. Deo: Will the Minister of Defence be pleased to state:

(a) whether Timber treating plants have been established by the Defence Ministry for treatment of timber for packing cases and ammunition boxes;

(b) where these plants are established and what are their production capacities; and

(c) whether the country is self-sufficient in this regard?

The Minister of Defence (Shri Krishna Menon): (a) No, Sir.

(b) Does not arise.

(c) This Ministry has no adequate data to answer this part of the question.

Jama Masjid, Delhi

365. Shri D. C. Sharma: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether any allocation has been made for the maintenance and repair

of Jama Masjid, Delhi, during 1960-61; and

(b) if so, the amount allocated for the purpose?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) and (b). An expenditure not exceeding Rs. 30,000 has been sanctioned for repairs to the Jama Masjid during 1960-61.

Cases Pending in Punjab High Court

366. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state the total number of cases pending in Punjab High Court for more than 2 years, 3 years and 5 years?

The Minister of State in the Ministry of Home Affairs (Shri Datar): The information is being obtained and will be laid on the Table of Lok Sabha.

Welfare of S.C. and S.T. in Punjab

**367. { Shri D. C. Sharma:
Shri Daljit Singh:**

Will the Minister of Home Affairs be pleased to state the total amount granted by the Central Government in 1959-60 for the welfare of Scheduled Castes and Scheduled Tribes in Punjab?

The Deputy Minister of Home Affairs (Shrimati Alva):

(Rs. in lakhs)

| Category of Backward Classes | Amount granted in 1959-60 | | |
|------------------------------|---------------------------|----------------|--------------|
| | State Sector | Central Sector | Total |
| Scheduled Castes | 7.65 | 10.04 | 17.69 |
| Scheduled Tribes | 3.43 | 17.79 | 21.22 |
| TOTAL | 11.08 | 27.83 | 38.91 |